

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:147

ANSWERED ON:24.02.2015

REVAMP OF FCI

Boianapalli Shri Vinod Kumar;Chandel Kunwar Pushpendra Singh;Chautala Shri Dushyant;Chavan Shri Ashok Shankarrao;Chinnaraj Shri Gopalakrishnan;Dhruvanarayana Shri Rangaswamy;Jardosh Smt. Darshana Vikram;Jayadevan Shri C. N.;Kesineni Shri Srinivas;Kirtikar Shri Gajanan Chandrakant;Maragatham Smt. K.;Meghwal Shri Arjun Ram ;Reddy Shri Mekapati Rajamohan;Saraswati Shri Sumedhanand;Shinde Dr. Shrikant Eknath;Singh Shri Kunwar Haribansh;Singh Shri Rajveer (Raju Bhaiya);Sundaram Shri P.R.;Tanwar Shri Kanwar Singh;Venugopal Dr. Ponnusamy

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the panel appointed to review and make suggestions to revamp the Food Corporation of India (FCI) has submitted its report;
- (b) if so, the main observations and recommendations made by the panel and the response of the Government thereto; and
- (c) the other steps taken/being taken by the Government to streamline FCI and make it more efficient to check leakages and loss of foodgrains?

Answer

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAOSAHEB PATIL DANVE)

(a): Yes Madam. Committee has submitted its report on 21.01.2015.

(b): Major observations/recommendations of committee are at Annex-I.

(c): Government is examining the recommendations made by committee and a decision to implement the acceptable recommendations of the Committee will be taken shortly.